

NHRC sends notice to Govt of Jharkhand and Centre

NHRC has taken suo moto cognisance of a media report mentioning that refined and caustic soda is being mixed in one litre of milk to make it 15 litres of spurious milk in order to reap profits in Dhanbad. This spurious milk cannot be detected even by a lactometer. The Commission has observed that there is a violation of the rights related to health of the people. Accordingly, it has issued notices to the Chief Secretary, Director General of Police, Jharkhand and the Director General, Health Services, Union Ministry of Health & Family Welfare.

एनएचआरसी का मुख्य सचिव, सीपी को नोटिस

नई दिल्ली (वार्ता)। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने घटना के लिए जिम्मेदार दोषी मंगलवार को रोहिणी में एक पिता-पुत्र के अधिकारियों के खिलाफ की गई कार्रवाई खुले सीवर में गिरने की रिपोर्ट पर दिल्ली के बारे में भी जानना चाहेगा।

एनएचआरसी ने कहा कि पुलिस और स्थानीय नागरिक अधिकारियों को अतिरिक्त सावधान और सतर्क रहने की आवश्यकता है कि असामाजिक तत्व क्षेत्र में मैनहोल के ढक्कन और गिरा चोरी न करें। आयोग ने कहा कि 29 मार्च, 2022 को दिल्ली के रोहिणी के सेक्टर-16 में इसी तरह की घटना में सीवर लाइन में गिरने से चार लोगों की मौत हो गई थी। उसने घटना का स्वतः संज्ञान लिया था और अधिकारियों से रिपोर्ट मांगी थी, मामला विचाराधीन है।

के मुख्य सचिव और पुलिस आयुक्त को नोटिस जारी किया।

सीवर में से व्यक्ति को बाहर निकाल कर उसे अस्पताल में भर्ती कराया गया और उसके आठ वर्षीय बच्चे की तलाश अग्निशमन की टीम द्वारा की जा रही थी। आयोग ने दो दिन पहले की घटना का स्वतः संज्ञान लेते हुए बचाव अभियान की वर्तमान स्थिति, पुलिस द्वारा जांच, बचाए गए व्यक्ति के चिकित्सा उपचार और मुआवजा सहित मामले में एक विस्तृत रिपोर्ट के लिए नोटिस जारी किया।

रोहिणी में पिता-पुत्र के खुले सीवर में गिरने का मामला

पिता को बाहर निकालकर का अस्पताल में भर्ती कराया, उपचार जारी

दमकल विभाग कर रहा आठ वर्षीय बच्चे की तलाश

NHRC NOTICES TO GOVT, CP AFTER FATHER-SON FALL IN OPEN SEWER

NEW DELHI: The NHRC has issued notices to the Delhi government and the city's police chief over reports that a man and his son fell in an open sewer at Rohini recently, officials said on Tuesday. The incident reportedly happened as the lid of the sewer was missing, perhaps stolen by drug addicts, the National Human Rights Commission said in a statement. The National Human Rights Commission (NHRC) has taken suo motu cognisance of a media report that a father and son fell in an open sewer at Rohini's Sector-31 in Delhi about two days ago, it said. While the father was pulled out and admitted to a hospital, the search for the missing eight-year-old child was on by the fire-brigade team, the rights panel said.

सीवर में पिता-पुत्र के गिरने पर NHRC सख्त, दिल्ली सरकार और पुलिस को नोटिस; NHRC ने कहा- ढक्कन चुरा ले गए नशेबाज

<https://www.livehindustan.com/ncr/story-father-and-son-fell-in-sewer-rohini-sector-31-nhrc-issued-notice-to-kejriwal-government-and-police-7582093.html>

रोहिणी के सेक्टर 31 में हुई इस घटना को लेकर राष्ट्रीय मानवाधिकार आयोग ने एक बयान में कहा कि कथित तौर पर यह घटना इसलिए हुई क्योंकि सीवर का ढक्कन गायब था, संभवतः नशे के आदी लोगों ने इसे चुरा लिया था।

राष्ट्रीय मानवाधिकार आयोग ने हाल ही में रोहिणी में एक व्यक्ति और उसके बेटे के खुले सीवर में गिरने की खबरों पर दिल्ली सरकार और पुलिस प्रमुख को नोटिस जारी किया। एनएचआरसी ने एक बयान में कहा कि कथित तौर पर यह घटना इसलिए हुई क्योंकि सीवर का ढक्कन गायब था, संभवतः नशे के आदी लोगों ने इसे चुरा लिया था। एनएचआरसी ने दो दिन पहले दिल्ली में रोहिणी के सेक्टर-31 में एक पिता और पुत्र के खुले सीवर में गिरने की मीडिया की खबरों का स्वतः संज्ञान लिया।

अधिकार पैनल ने कहा कि जहां पिता को बाहर निकाला गया और अस्पताल में भर्ती कराया गया, वहीं लापता आठ वर्षीय बच्चे की तलाश अग्निशमन दल कर रहा था। बयान में कहा गया है कि आयोग ने दिल्ली के मुख्य सचिव और पुलिस आयुक्त को नोटिस जारी कर रिपोर्ट मांगी है। पहले भी हुआ हादसा आपको याद दिला दें कि इससे पहले भी दिल्ली के रोहिणी में ही पिछले साल 29 मार्च को एक बड़ा हादसा हो गया था। रोहिणी सेक्टर 16 में सीवर लाइन में 4 लोग फंस गए थे। हादसे की जानकारी मिलते ही घटनास्थल पर पुलिस, फायर ब्रिगेड और एनडीआरएफ की टीम पहुंच गई थी। कई घंटों तक चले रेस्क्यू ऑपरेशन के बाद एनडीआरएफ की टीम ने सीवर से चारों शव बरामद किये थे।

NHRC issues notice to Delhi CS, CP

<http://www.uniindia.com/nhrc-issues-notice-to-delhi-cs-cp/india/news/2890790.html>

The National Human Rights Commission (NHRC) on Tuesday said it has issued notice to Delhi Chief Secretary and Commissioner of Police over a report that a father and son fell in an open sewer in Delhi's Rohini. The incident reportedly happened as the lid of the sewer was missing, which was perhaps stolen by drug addicts. The father was pulled out and admitted to a hospital, the search for the missing eight-year-old child was on by the fire-brigade team. Taking suo motu cognizance of the incident two days back, the rights body issued notices calling for a detailed report in the matter including the present status of the rescue operation, investigation by the police, medical treatment of the rescued father and compensation if any, granted to the aggrieved family. The Commission said it would also like to know about the action taken against the delinquent officers, responsible for the tragic incident. The NHRC observed that the police and local civic authorities need to be extra careful and vigilant to check that anti-social elements do not steal manhole lids and grills in the area. The Commission noted that in a similar kind of incident in Sector-16, Rohini in Delhi on March 29, 2022 four persons died after falling into the sewer line. It had taken suo motu cognizance of the incident and called for the reports from the authorities; the matter is under its consideration.

PTI/ Devdiscourse/ Latestly/ NDTV.com/ Dynamite News/ ThePrint

NHRC issues notices to Delhi govt, police chief after father - son fall in open sewer

<https://www.ptinews.com/news/north/nhrc-issues-notices-to-delhi-govt-police-chief-after-father-son-fall-in-open-sewer/487812.html>

<https://www.devdiscourse.com/article/law-order/2307111-nhrc-issues-notices-to-delhi-govt-police-chief-after-father-son-fall-in-open-sewer>

<https://www.latestly.com/agency-news/india-news-nhrc-issues-notices-to-delhi-govt-police-chief-after-father-son-fall-in-open-sewer-4667613.html>

<https://www.ndtv.com/india-news/rights-body-notice-to-delhi-government-after-father-son-fall-in-sewer-3660767>

<https://www.dynamitenews.com/story/nhrc-issues-notices-to-delhi-govt-police-chief-over-falling-of-father-son-into-open-sewer-in-rohini>

<https://theprint.in/india/nhrc-issues-notices-to-delhi-govt-police-chief-after-father-son-fall-in-open-sewer/1296342/>

The NHRC has issued notices to the Delhi government and the city's police chief over reports that a man and his son fell in an open sewer at Rohini recently, officials said on Tuesday.

The incident reportedly happened as the lid of the sewer was missing, perhaps stolen by drug addicts, the National Human Rights Commission said in a statement.

The National Human Rights Commission (NHRC) has taken suo motu cognisance of a media report that a father and son fell in an open sewer at Rohini's Sector-31 in Delhi about two days ago, it said. While the father was pulled out and admitted to a hospital, the search for the missing eight-year-old child was on by the fire-brigade team, the rights panel said.

The Commission has issued notices to the chief secretary and the commissioner of police, Delhi, seeking a detailed report, including the present status of the rescue operation, the status of investigation, medical treatment of the father and compensation granted to the aggrieved family, it said. The Commission would also like to know about the action taken against the "delinquent officers, responsible for the tragic incident," the statement said.

The Commission has observed that the police and local civic authorities need to be extra careful and vigilant to check that anti-social elements do not steal manhole lids and grills in the area. Hence, it would like to know from both authorities about the steps taken or proposed to be taken to address the issue, the statement said.

The NHRC has noted that in a similar kind of incident in Rohini's sector-16 on March 29, 2022, four persons had died after falling into a sewer line. It had taken suo motu cognisance of the incident and called for reports from the authorities, it added.

ANI News/ ThePrint/ Devdiscourse

NHRC issues notices to Delhi govt, police chief over falling of father, son into open sewer in Rohini

<https://www.aninews.in/news/national/general-news/nhrc-issues-notices-to-delhi-govt-police-chief-over-falling-of-father-son-into-open-sewer-in-rohini20230103190029>

<https://theprint.in/india/nhrc-issues-notices-to-delhi-govt-police-chief-over-falling-of-father-son-into-open-sewer-in-rohini/1296023/>

<https://www.devdiscourse.com/article/headlines/2306911-nhrc-issues-notices-to-delhi-govt-police-chief-over-falling-of-father-son-into-open-sewer-in-rohini>

The National Human Rights Commission (NHRC) on Tuesday issued notice to the Delhi government and the city's police commissioner over a media report that a father and son fell in an open sewer at Rohini Sector-31 area of the national capital. Taking suo motu cognizance of the incident, the commission sought a detailed report on the matter including the present status of the rescue operation and the status of the investigation by the police.

As per the media report, the father was pulled out and admitted to a hospital, and the search for the missing eight-year-old child was on by the fire-brigade team. Reportedly, the incident happened as the lid of the sewer was missing, which was perhaps stolen by drug addicts.

"The Commission has issued the notices to the Chief Secretary and the Commissioner of Police, Delhi calling for a detailed report in the matter including the present status of the rescue operation, the status of the investigation by the police, medical treatment of the rescued father and compensation if any, granted to the aggrieved family," the NHRC said in a statement. The Commission also asked to know about the action taken against the delinquent officers, responsible for the tragic incident.

The Commission has observed that the police and local civic authorities need to be extra careful and vigilant to check that those anti-social elements do not steal manhole lids and grills in the area. "Hence, it would like to know from both authorities about the steps taken or proposed to be taken to address the issue," it said.

The Commission has noted that in a similar kind of incident in Sector-16, Rohini in Delhi on March 29, 2022, four persons died after falling into the sewer line. "It had taken suo motu cognizance of the incident and called for the reports from the authorities; the matter is under its consideration," the NHRC added. (ANI)

Another Russian found dead in Odisha, third in fortnight

<https://www.deccanherald.com/national/east-and-northeast/another-russian-found-dead-in-odisha-third-in-fortnight-1177446.html>

A citizen of Russia was found dead on a cargo ship anchored at Paradip Port in Odisha on Tuesday. Meanwhile, an investigation is under way into the death of two other nationals of the former Soviet Union nation in the state last month. The latest incident took place a day after the National Human Rights Commission asked the Superintendent of Police of Rayagada in Odisha to send a report on the death of Russian nationals Vladimir Bidenov, 61, and Pavel Antov, 65, at a hotel in the district on December 22 and 24 last.

Milyakov Sergey, 51, was found dead early in the morning at his cabin on the cargo ship, which had anchored at Paradip Port on its way to Mumbai from Chittagong Port in Bangladesh. He was the chief engineer of the ship. Read | Head of major Russian shipyard which built subs for India dies suddenly, same day Putin-critic Antov died in Odisha “This is an unfortunate incident. We received a message from the master of the vessel at 3 a.m. in the morning that the Russian Chief Engineer had died. The shipping agent is doing all the formalities,” P L Haranadh, the chairman of Paradip Port Authority, told journalists.

The local police initiated an investigation into the incident. The Crime Investigation Department of the Odisha Police has already been investigating the death of two other Russians at a hotel in Rayagada in the State. Antov, a millionaire, died after falling from the third floor of a hotel on December 25. His friend Bidenov had died in the same hotel on December 22. Antov was also a member of the Legislative Assembly of Vladimir Oblast near Moscow. He had a few months back posted and then quickly withdrew a message criticizing his country’s war against Ukraine. Russia’s Admiralty Shipyards, which built most of the Indian Navy submarines, also announced the sudden death of its Director General Alexander Buzakov at Saint Petersburg on December 24. Buzakov and Antov were just the latest addition to the long list of Russia’s business leaders, who died in the past few months since the former Soviet Union nation launched its war against Ukraine.

Father-son fall in sewer, NHRC issues notice

NEW DELHI: The NHRC has issued notices to the Delhi government and the city's police chief over reports that a man and his son fell in an open sewer at Rohini recently, officials said on Tuesday.

The incident reportedly happened as the lid of the sewer was missing, perhaps stolen by drug addicts, the National Human Rights Commission said in a statement.

The NHRC has taken suo motu cognisance of a media report that a father and son fell in an open sewer at Rohini's Sector-31 in Delhi about two days ago, it said. While the father was pulled out and admitted to a hospital, the search for the missing eight-year-old child was on by the fire-brigade team, the rights panel said.

The Commission has issued notices to the chief secretary

and the commissioner of police, Delhi, seeking a detailed report, including the present status of the rescue operation, the status of investigation, medical treatment of the father and compensation granted to the aggrieved family, it said.

The Commission would also like to know about the action taken against the "delinquent officers, responsible for the incident," the statement said. *PTI*

जहरीली शराब कांड की जांच अब CID करेगी: पुलिस मुख्यालय ने जारी किया आदेश, मद्य निषेध इकाई की तरफ से बनाई जाए...

<https://www.bhaskar.com/local/bihar/patna/news/police-headquarters-issued-an-order-a-special-team-will-be-formed-by-the-prohibition-unit-bihar-bhaskar-latest-news-130755788.html>

पिछले महीने सारण जिले में हुए जहरीली शराब कांड के दो केस की जांच अब बिहार पुलिस की CID करेगी। इसके लिए मद्य निषेध इकाई को जिम्मा सौंप दिया गया है। मंगलवार को पुलिस मुख्यालय की तरफ से इस संबंध में एक आदेश जारी किया गया है। दरअसल, जहरीली शराब कांड से अकेले सारण जिले में 78 लोगों की मौत हो गई थी।

इस घटना के बाद राज्य सरकार और उनकी पूर्ण शराब बंदी की नीतियों पर सवाल उठने लगे थे। राज्य सरकार की बड़े स्तर पर किरकिरी हुई थी। बवाल इस कदर हुआ कि राष्ट्रीय मानवाधिकार आयोग की टीम को भी हस्तक्षेप करना पड़ा। दिल्ली से एक स्पेशल टीम को जांच के लिए बिहार भेजा गया था।

जेल में हैं 17 आरोपी

सारण जिले के मशरख और इसुआपुर थाना में अलग-अलग केस दर्ज हुआ था। इसकी जांच अब तक सारण पुलिस की SIT कर रही थी। कुल 17 आरोपियों को अब तक गिरफ्तार कर जेल भेजा जा चुका है। मगर, राज्य सरकार ने इस कांड को बेहद गंभीरता से लिया।

हर एंगल से इस कांड की जांच करवाने का आदेश DGP राजविंदर सिंह भट्टी को मुख्यमंत्री की तरफ से दिया गया। इसके बाद ही मशरख थाना में दर्ज केस 583/22 और इसुआपुर थाना में दर्ज केस 280/22 की जांच अब CID से कराने का फैसला लिया गया। अब जल्द ही मद्य निषेध इकाई की तरफ से एक स्पेशल टीम जांच के लिए बनाई जाएगी।

मुख्य आरोपी दिल्ली से भाग गया था

31 दिसंबर को ही इस कांड के मुख्य आरोपियों में से एक राम बाबू महतो को दिल्ली के द्वारिका से गिरफ्तार किया गया था। पुलिस ने दावा किया था कि राम बाबू ही वो शख्स है जिसने केमिकल से शराब बनाई और उसकी सप्लाई की। जहरीली शराब कांड के बाद से वो बिहार छोड़कर ही फरार हो गया था। छिपकर दिल्ली में रह रहा था। पर दिल्ली पुलिस की मदद से उसे खोज निकाला गया था।

Russian tourists death: NHRC seeks action taken report from Rayagada police

<https://www.newindianexpress.com/states/odisha/2023/jan/03/russian-tourists-death-nhrc-seeksaction-taken-reportfrom-rayagada-police-2534265.html>

In a fresh development on the mysterious deaths of the two Russian nationals - Pavel Antov and Vladimir Bydanov, the Crime Branch (CB) on Monday questioned a police officer and three ambulance staff in this connection. The National Human Rights Commission (NHRC) also sought an action taken report (ATR) from Rayagada police on the day.

Sources said the CB team on the day recorded official statements of the three ambulance staff who had taken Antov to the district headquarters hospital after he was found in a pool of blood on December 24. The interrogation which took place in Sai International hotel, was aimed at ascertaining the exact sequence of events after Antov was found dead and taken to the hospital.

The officials further questioned the assistant sub-inspector of Rayagada Town police station who was the first to have visited the hotel after Antov's death. Earlier the CB had checked room numbers 319 and 401 of the hotel where the duo stayed, and seized their laptops, mobile phones and other items for investigation besides interrogating others.

Meanwhile, following demands of Berhampur-based social activist Rabindra Mishra, the NHRC sought an ATR from the superintendent of police, Rayagada within four weeks on the two deaths.

NHRC issues notices to Delhi govt, police chief over falling of father, son into open sewer in Rohini

AGENCIES

NEW DELHI, 3 JANUARY

The National Human Rights Commission (NHRC) on Tuesday issued notice to the Delhi government and the city's police commissioner over a media report that a father and son fell in an open sewer at Rohini Sector-31 area of the national capital. Taking suo motu cognizance of the incident, the commission sought a detailed report on the matter including the present status of the rescue operation and the status of the investigation by the police. As per the media report, the father was pulled out and admitted to a hospital, and the search for the missing eight-year-old child was on by the fire-brigade team.

Reportedly, the incident happened as the lid of the sewer



was missing, which was perhaps stolen by drug addicts.

"The Commission has issued the notices to the Chief Secretary and the Commissioner of Police, Delhi calling for a detailed report in the matter including the present status of the rescue operation, the status of the investigation by the police, medical treatment of the rescued father and compensation if any, granted to the aggrieved family," the NHRC said in a statement.

The Commission also asked to know about the action

taken against the delinquent officers, responsible for the tragic incident. The Commission has observed that the police and local civic authorities need to be extra careful and vigilant to check that those anti-social elements do not steal manhole lids and grills in the area.

"Hence, it would like to know from both authorities about the steps taken or proposed to be taken to address the issue," it said.

The Commission has noted that in a similar kind of incident in Sector-16, Rohini in Delhi on March 29, 2022, four persons died after falling into the sewer line.

"It had taken suo motu cognizance of the incident and called for the reports from the authorities; the matter is under its consideration," the NHRC added.



NHRC issues notices to Chief Secy, Delhi Police Commissioner, over father, son falling into open sewer

<https://www.indiatoday.in/cities/delhi/story/nhrc-human-rights-body-notifies-chief-secy-delhi-police-commissioner-father-son-falling-open-sewer-2316995-2023-01-04>

The National Human Rights Commission (NHRC) has taken suo motu cognizance of a media report that a father and son fell in an open sewer at Rohini Sector-31 in Delhi approximately two days back. While the father was pulled out and admitted to a hospital, the search for the missing eight-year-old child was carried out by the fire-brigade team.

Reportedly, the incident happened because the lid of the sewer was missing. The NHRC has issued notices to the Chief Secretary and the Commissioner of Police, Delhi, calling for a detailed report on the matter. This includes the present status of the rescue operation, the status of the investigation by the police, the medical treatment of the rescued father and compensation, if any, granted to the aggrieved family.

The NHRC also demanded information on the action taken against the delinquent officers responsible for the tragic incident.

The Commission further observed that the police and local civic authorities need to be extra careful and vigilant to ensure that anti-social elements do not steal manhole lids and grills in the area.

Hence, the Commission also wanted information from authorities about the steps taken or proposed to be taken to address the issue.

Tihar Jail में कैदी के यौन उत्पीड़न केस में NHRC का दिल्ली सरकार को नोटिस, जांच के लिए टीम भेजने का फैसला

<https://www.prabhatkhabar.com/state/delhi-ncr/nhrc-notice-to-delhi-government-over-physical-assault-reports-in-tihar-jail-smb>

Tihar Jail: राष्ट्रीय राजधानी दिल्ली स्थित तिहाड़ जेल में बंदियों द्वारा एक साथी कैदी का यौन उत्पीड़न किये जाने संबंधी खबरों को लेकर राष्ट्रीय मानवाधिकार आयोग (NHRC) ने दिल्ली सरकार और कारागार महानिदेशक को नोटिस जारी किया है। अधिकारियों ने इस बारे में जानकारी देते हुए बताया कि एनएचआरसी ने मामले की जांच के लिए अपनी टीम को मौके पर भेजने का फैसला किया है। आयोग द्वारा जारी किए गए बयान के अनुसार, तिहाड़ जेल में साथी कैदियों द्वारा 22 वर्षीय एक कैदी का कथित तौर पर यौन उत्पीड़न किये जाने को लेकर 30 दिसंबर, 2022 को मीडिया में आयी खबरों पर एनएचआरसी ने स्वतः संज्ञान लिया है। पीड़ित कैदी का इलाज चल रहा है। एनएचआरसी ने कहा कि अगर मीडिया में आयी खबर सही है तो यह पीड़ित के जीवन और गरिमा के अधिकार का उल्लंघन है।

धनबाद में नकली दूध की बिक्री पर एनएचआरसी ने झारखंड सरकार और केंद्र को नोटिस भेजा

<https://m.bhaskarhindi.com/politics/news/nhrc-sends-notice-to-jharkhand-government-and-center-on-sale-of-spurious-milk-in-dhanbad-442245>

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने मीडिया में आई एक रिपोर्ट का स्वतः संज्ञान लिया है, जिसमें कहा गया है कि झारखंड के धनबाद में ज्यादा मुनाफा कमाने के लिए एक लीटर दूध में रिफाईंड और कास्टिक सोडा मिलाकर उसे 15 लीटर नकली दूध बनाया जा रहा है।

आयोग ने बताया कि रिपोर्ट में ये भी कहा गया कि पहले दूध में सिर्फ पानी मिलाया जाता था, लेकिन अब लोगों के स्वास्थ्य की कीमत पर मुनाफा कमाने के लिए नकली दूध बनाने के लिए यूरिया, सर्फ और स्टार्च का इस्तेमाल किया जा रहा है। इस नकली दूध का पता लैक्टोमीटर भी नहीं लगा सकता। आयोग ने पाया है कि यदि यह सही है, तो यह लोगों के स्वास्थ्य संबंधी अधिकारों के उल्लंघन के बराबर है।

आयोग ने ये भी पाया कि प्रथम श्रेणी, यह लोक सेवकों की ओर से एक आपराधिक लापरवाही प्रतीत होती है। इसको लेकर आयोग ने झारखंड के मुख्य सचिव, पुलिस महानिदेशक समेत केंद्रीय स्वास्थ्य और परिवार कल्याण मंत्रालय को भी नोटिस जारी कर मामले में छह सप्ताह के भीतर रिपोर्ट मांगी है। मुख्य सचिव को नकली दूध बेचने की व्यापकता पर एक विस्तृत रिपोर्ट प्रस्तुत करने के लिए कहा गया है।

डीजीपी से विशेष रूप से एफआईआर दर्ज करने के बारे में पूछा गया है, जिसमें लगाए गए दंडात्मक अपराधों, जांच की प्रगति और आरोपी व्यक्तियों के विवरण, यदि कोई हो, का उल्लेख होना चाहिए। आयोग ने कहा कि रिपोर्ट में पुलिस द्वारा शुरू की गई निवारक कार्रवाइयों का भी उल्लेख होना चाहिए। वहीं स्वास्थ्य सेवा के महानिदेशक को झारखंड राज्य में नकली दूध और अन्य खाद्य पदार्थों की बिक्री को खत्म करने के लिए की गई या प्रस्तावित निवारक कार्रवाई के संबंध में एक रिपोर्ट प्रस्तुत करने कहा गया है।

आयोग ने यह भी पाया कि खाद्य अपमिश्रण निवारण अधिनियम लागू होने के बावजूद, ऐसा प्रतीत होता है कि इसे झारखंड में प्रभावी ढंग से लागू नहीं किया जा रहा है। गौरतलब है कि मीडिया रिपोर्ट के मुताबिक, धनबाद में 3 लाख लीटर दूध की डिमांड है, जबकि प्रोडक्शन 1.90 लाख लीटर ही है। यही वजह है कि नकली दूध का बड़ा बाजार है।

Delhi सीवर में गिरे पिता-पुत्र मामले में NHRC ने लिया संज्ञान पुलिस कमिश्नर और मुख्य सचिव से मांगी रिपोर्ट..

<https://www.jagran.com/delhi/new-delhi-city-ncr-nhrc-notices-to-chief-secretary-and-commissioner-of-delhi-police-delhi-on-father-son-fell-into-open-sewer-23282081.html>

दिल्ली के रोहिणी के सेक्टर-31 में खुले सीवर में गिरे पिता-पुत्र मामले में राष्ट्रीय मानवाधिकार आयोग (NHRC) ने स्वतः संज्ञान लिया है। आयोग ने दिल्ली के मुख्य सचिव और पुलिस आयुक्त को नोटिस जारी कर इस मामले में विस्तृत रिपोर्ट मांगी है। बता दें कि दो दिन पहले सीवर पिता-पुत्र गिर गए थे, पिता को तो बाहर निकाल लिया गया और लापता आठ साल के बेटे की अभी तलाश जारी है।

कथित तौर पर घटना तब हुई जब सीवर का ढक्कन गायब था, जिसे शायद नशा करने वालों ने चुरा लिया था। आयोग ने नोटिस जारी कर रिपोर्ट में, जिसमें बचाव अभियान की वर्तमान स्थिति, पुलिस द्वारा जांच की स्थिति, बचाए गए पिता का चिकित्सा उपचार और पीड़ित परिवार को दिया गया मुआवजा के बारे में जानकारी मांगी है।

आयोग घटना के लिए जिम्मेदार दोषी अधिकारियों के खिलाफ हुई कार्रवाई के बारे में भी जानकारी मांगी है। आयोग ने पाया है कि पुलिस और स्थानीय नागरिक अधिकारियों को यह जांचने के लिए अतिरिक्त सावधान और सतर्क रहने की आवश्यकता है कि असामाजिक तत्व क्षेत्र में मैनहोल के ढक्कन और ग़िल चोरी न करें। इसलिए आयोग ने दोनों प्राधिकरणों से इस मुद्दे के समाधान के लिए उठाए गए या उठाए जाने वाले कदमों के बारे में जानकारी मांगी है।

आयोग ने बताया कि 29 मार्च, 2022 को रोहिणी के सेक्टर-16 में इसी तरह की घटना में सीवर लाइन में गिरने से चार लोगों की मौत हो गई थी। इसमें भी घटना का स्वतः संज्ञान लिया था और अधिकारियों से रिपोर्ट मांगी थी।

सीवर में पिता-पुत्र के गिरने पर दिल्ली सरकार को नोटिस

नई दिल्ली, एजेंसी। राष्ट्रीय मानवाधिकार आयोग ने हाल ही में रोहिणी में एक व्यक्ति और उसके बेटे के खुले सीवर में गिरने की खबरों पर दिल्ली सरकार और पुलिस प्रमुख को नोटिस जारी किया।

एनएचआरसी ने एक बयान में कहा कि कथित तौर पर यह घटना इसलिए हुई क्योंकि सीवर का ढक्कन गायब था, संभवतः नशे के आदी लोगों ने इसे चुरा लिया था। एनएचआरसी ने दो दिन पहले दिल्ली में रोहिणी के सेक्टर-31 में एक पिता और पुत्र के खुले सीवर में गिरने की मीडिया की खबरों का स्वतः संज्ञान लिया।

अधिकार पैनल ने कहा कि जहां पिता को बाहर निकाला गया और अस्पताल में भर्ती कराया गया, वहीं लापता आठ वर्षीय बच्चे की तलाश अग्निशमन दल कर रहा थी। बयान में कहा गया है कि आयोग ने दिल्ली के मुख्य सचिव और पुलिस आयुक्त को नोटिस जारी कर रिपोर्ट मांगी है।

NHRC seeks report over spurious milk

https://m.timesofindia.com/city/ranchi/nhrc-seeks-report-over-spurious-milk/amp_articleshow/96696602.cms

The National Human Rights Commission (NHRC) Monday issued a statement stating that it has taken suo motu cognizance of a vernacular media report claiming that refined and caustic soda is being mixed in one litre of milk to make it 15 litres of spurious liquid to reap profits in Dhanbad. According to reports, there is a demand for nearly 3 lakh litres of milk in Dhanbad, while production is only 1.90 lakh litres. This is the reason that there is a big market for spurious milk. It is also reported that 1kg of skimmed milk after mixing refined oil and caustic soda, becomes 15 kg of milk and this spurious milk cannot be detected even by a lactometer. Milk sellers are also allegedly being mixed with urea, detergent and starch to make spurious milk to earn profits at the cost of the health of the people. The commission in its statement said it has observed that the contents of the media report, if true, amounts to violation of rights related to the health of the people and prima facie, it appears to be a culpable negligence on the part of the public servants. "The commission has further observed that despite the Prevention of Food Adulteration Act in force, it appears that it is not being implemented effectively in Jharkhand. The Act provides enormous power for inspecting any place where the food item is manufactured, stored for sale or even where the food items have been kept for making it adulterated. The power has also been given to seize such adulterated food items and to take all legal actions against the seller or manufacturer of food items," it said. Accordingly, it has issued notices to the chief secretary, director general of police and the director general, health services, Union ministry of health & family welfare calling for the reports within six weeks in the matter.

While the chief secretary has been asked to submit a detailed report on the prevalence of spurious milk selling; the DGP has been specifically asked about the registration of FIRs by mentioning the penal offences invoked, progress of investigation and the details of the accused persons, if any. The report must also mention the preventive actions initiated by the police. It can be noted here that there is a possibility of infection in the stomach leading to cancer when one consumes such spurious milk. The testing of refined and caustic soda is done in the lab. It can be tested at home also. Despite repeated attempts, Dhanbad DC Sandeep Singh could not be reached over phone for his comments or whether he has received report from NHRC or state so far.

रूसी पर्यटकों की मौत: NHRC ने रायगड़ा पुलिस से कार्रवाई रिपोर्ट मांगी

<https://jantaserishta.com/local/odisha/russian-tourists-death-nhrc-seeks-action-taken-report-from-rayagada-police-1891891>

दो रूसी नागरिकों - पावेल एंटोव और व्लादिमीर ब्यदानोव की रहस्यमय मौतों पर एक ताजा घटनाक्रम में, अपराध शाखा (सीबी) ने सोमवार को इस संबंध में एक पुलिस अधिकारी और तीन एम्बुलेंस कर्मचारियों से पूछताछ की। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने भी रायगड़ा पुलिस से उस दिन की कार्रवाई रिपोर्ट (एटीआर) मांगी थी।

सूत्रों ने कहा कि सीबी टीम ने उस दिन तीन एम्बुलेंस कर्मचारियों के आधिकारिक बयान दर्ज किए, जो 24 दिसंबर को खून से लथपथ पाए जाने के बाद एंटोव को जिला मुख्यालय अस्पताल ले गए थे। साईं इंटरनेशनल होटल में हुई पूछताछ का उद्देश्य था एंटोव को मृत पाए जाने और अस्पताल ले जाने के बाद की घटनाओं के सटीक क्रम का पता लगाने के लिए।

अधिकारियों ने रायगड़ा टाउन पुलिस स्टेशन के सहायक उप-निरीक्षक से भी पूछताछ की, जो एंटोव की मौत के बाद सबसे पहले होटल आए थे। इससे पहले सीबी ने होटल के कमरा नंबर 319 और 401 की जांच की थी, जहां दोनों ठहरे थे और अन्य लोगों से पूछताछ के अलावा उनके लैपटॉप, मोबाइल फोन और अन्य सामान जांच के लिए जब्त कर लिया था।

इस बीच, बेरहामपुर के सामाजिक कार्यकर्ता रवींद्र मिश्रा की मांगों के बाद, एनएचआरसी ने रायगड़ा के पुलिस अधीक्षक से दो मौतों पर चार सप्ताह के भीतर एटीआर मांगी।

NHRC team to visit Didi's turf

PIONEER NEWS SERVICE ■ KOLKATA

The National Human Right Commission is sending a team to Bengal to take stock of the situation arising out of falling law and order and recruitment scandals.

According to sources the team comprising 12 to 15 members will be led by a retired Chief Justice of the Supreme Court and will inquire into the law and order situation as also the situation arising out of various scams and related unrests.

The team is likely to submit its reports to President Droupadi Murmu, Prime Minister Narendra Modi, Home Minister Amit Shah sources said.

Earlier another NHRC had visited Bengal soon after the 2021 Assembly elections when several BJP men were murdered and their houses were looted allegedly by the TMC goons.

नकली दूध के कारोबार पर एनएचआरसी सख्त

नई दिल्ली। एनएचआरसी ने धनबाद में मिलावटी दूध बेचे जाने की खबरों को लेकर झारखंड सरकार,



राज्य के पुलिस प्रमुख, स्वास्थ्य सेवाओं के महानिदेशक को नोटिस जारी किया। आयोग ने एक बयान में कहा,

उसने मीडिया की खबर का स्वतः संज्ञान लिया है। “धनबाद में एक लीटर दूध में रिफाईंड व कार्बोनेट सोडा मिलाकर 15 लीटर मिलावटी दूध बनाया जा रहा है।

मानवाधिकार आयोग से कार्रवाई करने की मांग

<https://www.livehindustan.com/uttarakhand/haldwani/story-demand-for-action-from-human-rights-commission-7578515.html>

वनभूलपुरा बस्ती में अतिक्रमण पर होनेवाली कार्रवाई को रोकने के लिए बस्ती बचाओ संघर्ष समिति ने एसडीएम के माध्यम से राष्ट्रीय मानवाधिकार आयोग को ज्ञापन सौंपा। जिसमें उन्होंने आयोग से हस्तक्षेप कर पुलिस, अर्द्धसैनिक बलों को कार्रवाई से रोकने की मांग की है। साथ ही मलिन बस्तियों को 2016 के मलिन बस्ती अधिनियम के तहत सेवा सूची में शामिल करने व राज्य सरकार को कोर्ट में प्रभावितों के पक्ष में पैरवी करने को निर्देश दिए जाएं। ज्ञापन सौंपने वालों में विभिन्न संगठनों के कार्यकर्ता टीकाराम, रजनी, महेश, चंदन, कैलाश पांडे, केके बोरा, रियासत, अफसरी बेगम, रीना, नफीस अहमद, अफसरी बेगम, रीना, मुन्ना, खलील अहमद, जुनैद, शेखर, रियासत, भुवन भट्ट आदि शामिल रहे।

Violence Against Christian Adivasis In Chhattisgarh: Mob Vandalises Churches, Attacks Police

<https://www.outlookindia.com/national/violence-against-christian-adivasis-in-chhattisgarh-mob-vandalises-churches-attacks-police-news-250508>

The attacks against Christian Adivasis in Chhattisgarh took an ugly turn yesterday as a mob allegedly comprised of Hindu right-wing groups vandalised a church in Narayanpur and attacked the police severely injuring Superintendent of Police (SP) Sadanand Kumar who along with his team went there to pacify the people who were protesting against alleged conversion by Christian missionaries.

While Kumar got a head injury, at least five other police personnel had minor injuries and were released after preliminary treatment, reports PTI.

The incident took place around afternoon when a mob gathered near Viswadeepti school to protest against a clash that broke out at Ekda village between two communities over the alleged religious conversion by the Christian missionaries. Inspector General of Police (IG) Sundarraj P told PTI, "Around 2,000 people were present for a meeting held in Narayanpur. Local tribal leaders Rupsai Salam, Narayan Markam and few others were leading the gathering".

Related Stories

Christians Attacked, Church Vandalised: States See Violence Against Religious Faith Around Christmas

Uttarakhand: Hindu Mob Disrupts Christmas Celebrations, Attacks Pastor Over Alleged 'Conversion'

Forced Gharwapsi, Molestation And Series Of Attacks: Hundreds Of Christian Adivasis Leave Their Villages In Chhattisgarh

He also added that after the meeting the crowd got divided in two parts and armed with sticks and stones, they entered the church within the school premises and vandalised it. Upon receiving information as the police reached there to disperse the mob, they were also attacked.

The mobs armed with sticks and stones forcibly entered the church and vandalised it. The mobs armed with sticks and stones forcibly entered the church and vandalised it. Outlook Photo/Special Arrangement

SP Kumar while talking to the reporters from Hospital where he was being treated for head injuries told, "I rushed to the spot with other officials and tried to pacify the protestors. They seemed convinced and were about to return, but suddenly someone hit me with a stick on my head."

Referring to a meeting that the administration had with the protestors, before the demonstration, Narayanpur collector Ajeet Vasant said that the community leaders assured them of peaceful protest but it turned violent. However, the locals have accused the police of inaction and said that it was due to them that the Hindu right wing group could garner such strength.

While talking to Outlook, Suman Mandvi (name changed on request) says, "The attacks on us went on undeterred despite several police complaints. On Saturday, they attacked our brothers in Gorrah village. As the gathering in the church lost their temper, they also attacked a few of them. This news of clash spread quickly and on Sunday, the right-wings gathered people from nearby districts and came on 150 bikes with sticks and other weapons. They then brutally attacked our people across villages."

After the attack, hundreds of Christian Adivasi fled to Jungle and contacted the police but in vain. Then, they tried to connect to National Human Rights Commission (NHRC) upon whose intervention the police took up the matter and tried to pacify the crowd. However, Mandvi adds, "On Sunday evening they blocked the road and police did nothing at all. On Monday, the situation culminated to the attacks on churches."

Another social activist Vijay Kumar (name changed on request) told Outlook, "They not only vandalised the church in the school, the mob got scattered and then demolished another three churches in the villages namely Kodagaon, Bandapal and Amasara."

Some videos received by Outlook, not yet verified, show people barging into churches and destroying properties with sticks. Had police earlier taken action, the situation wouldn't have been like this, adds Mandvi, who has been supporting the homeless people with the basic rations and other resources. At least 1000 people had left their home out of fear and are now living in different parts of the district.

After vandalising the Narayanpur church, the mobs also demolished three other churches.

After vandalising the Narayanpur church, the mobs also demolished three other churches. Outlook Photo/Special Arrangement

Chandan Kashyap, the Congress MLA of Narayanpur while talking to Outlook said, "We have seen the videos of clashes and this is very unfortunate. I am currently in Assembly as it is on session and I have already informed the CM yesterday evening about the happenings."

On being asked, whom he thinks is behind all these, he denied naming any organization but said, "Look, still now we don't know who are doing this. But we have told SP and Collector to properly investigate the issue and book the offenders. I will go back to Naryanpur and will talk to the local leaders soon. But there must be some outsiders who are provoking the people."

Notably, Rupsai Salam, who is named by the IG is the Narayanpur district president of BJP who, the locals allege, were involved in the eviction and forceful gharwapsi of

Christian Adivasis for quite a long time. The earlier spate of attacks on the Christian Adivasis on December 18, against which they gathered in front of Narayanpur district collectorate and submitted application to register an FIR also named Ruspsai Salam along with several other Hindu right-wing members.

The fact-finding committee comprising of Mr. Irfan Engineer, Director, Centre for Study of Society and Secularism, Mumbai, Mr. Ashok Verma, Ranchi-based senior journalist, Nicholas Barla, CBCI, New Delhi and Mr. Brijendra Tiwari, Convenor, All India People's Forum Chhattisgarh that independently went to investigate the ongoing violence in their reports also talked about the police inaction. In their reports they note, "The early warning of the campaign to forcibly convert Christians manifested in the month of October however the District Administration ignored the early warning such as the threats and intimidations targeting Christian Adivasis. These intimidations were reported but no action was taken which tantamounted to breach of peace in the locality."

They also referred to incidents where 21 Adivasi families had been taken to village temple and had been forcibly converted to Hinduism through sprinkling of water and some other rituals. As per the reports, the right-wingers also took away their Bibles and made them chant Hindu sermons. Dhantaraj Tandon of Sarva Anusuchit Jati Samaj told the team that "RSS's campaigns should be held responsible for attacks on Christian Adivasis", the report added.

Currently, there is huge police deployment and apparently the situation is under control. However, one of the locals told Outlook, "Hum jaye to jaye kahan. Har jagah se hum mar e kha rahe hai... (We can't go anywhere. Everybody from every direction is targeting us).